

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **27.11.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 31/2019	20. OS 41/2020
2. OS 265/2019	21. OS 60/2020
3. CC 453/2013	22. OS 62/2020
HEARING	23. OS 63/2020
4. CC 831/2020	24. OS 64/2020
5. CC 1027/2020	25. OS 65/2020
6. Crl.Misc 40/2020	26. OS 66/2020
7. Crl.Misc 89/2017	27. OS 67/2020
8. Crl.Misc 105/2020	28. OS 68/2020
9. Crl.Misc 194/2020	29. OS 69/2020
10. Crl.Misc 195/2020	30. OS 70/2020
11. Crl.Misc 271/2020	31. OS 71/2020
12. Crime 111/2020 (NGPS)	32. OS 72/2020
13. OS 211/2017	33. OS 73/2020
14. OS 335/2018	34. OS 74/2020
15. OS 127/2019	35. OS 84/2020
16. OS 301/2019	36. OS 86/2020
17. OS 333/2019	37. OS 181/2020
18. OS 265/2020	
19. OS 279/2020	

Hosakote

Dated: - 26.11.2020


Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 27.11.2020 at 2.45 PM

HEARING

1. Crime 99/2020 ANGPS
2. Crl. Misc. 163/2015
3. Crl. Misc. 236/2020
4. Crl. Misc. 242/2020
5. Crl. Misc. 251/2020
6. Crl. Misc. 260/2020
7. Crl. Misc. 266/2020
8. Crl. Misc. 274/2020
9. PCR 75/2020
10. PCR 76/2020
11. PCR 86/2020
12. CC 323/2009
13. CC 683/2009
14. CC 724/2018
15. CC 216/2019
16. CC 1017/2019
17. OS 240/2010
18. OS 240/2017
19. OS 174/2020
20. OS 283/2020 (Rajanna Vs. Srinivasa Murthy)

Hosakote

Dated: -26.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

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